

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.4598
TO BE ANSWERED ON 22.03.2018

Funds to PRIs

4598. DR. BOORA NARSAIAH GOUD:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Rs. 2 lakh crore was allotted to Panchayati Raj Institutions by the 14th Finance Commission during its award period;
- (b) if so, the details of allocations made and expenditure made during 2015-16, 2016-17 and the status in 2017-18, State-wise; and
- (c) the details of the States that have prepared and are implementing Gram Panchayat Development Plan?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) and (b): Under the Fourteenth Finance Commission (FFC) award, grants to the tune of Rs.2,00,292.20 crore has been allocated to Gram Panchayats constituted under Part IX of the Constitution in 26 States, for the period 2015-20, for delivering basic services, creation of reliable data base of local bodies' receipts & expenditure through audited accounts and for improvement of own source of revenue. State-wise allocation and release of FFC Grants to Gram Panchayats of the States during 2015-16, 2016-17 and 2017-18 are given at **Annexure-I**.

(c) : All Part IX States have issued their State specific Guidelines for Gram Panchayat Development Plan (GPDP). Accordingly, Gram Panchayat Development Plans (GPDPs) have been prepared and implemented in Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal. The State wise details of GPDP prepared by Gram Panchayats are given in **Annexure-II**.

Annexure-I**(Referred to in reply to part (b) of the Lok Sabha Unstarred Question No.4598 for 22.03.2018).****State-wise allocation and release of grants under Fourteenth Finance Commission (FFC) award to Rural Local Bodies for years 2015-16, 2016-17 and 2017-18 (as on 13.3.2018).****(Rs. in crore)**

Sl. No.	States	2015-16		2016-17		2017-18	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	934.34	928.41	1463.45	1454.05	1686.85	1675.88
2	Arunachal Pradesh	88.52	88.52	138.66	138.45	159.82	0.00
3	Assam	584.80	584.80	915.98	511.10	1055.80	0.00
4	Bihar	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39
5	Chhattisgarh	566.18	566.18	886.82	886.82	1022.18	905.81
6	Goa	14.44	14.44	22.62	22.62	26.07	0.00
7	Gujarat	932.25	932.25	1460.18	1460.18	1683.08	1491.47
8	Haryana	419.28	419.28	656.72	656.72	756.98	756.98
9	Himachal Pradesh	195.39	195.39	306.05	306.05	352.76	312.60
10	Jammu & Kashmir	373.96	367.72	585.73	66.79	675.15	0.00
11	Jharkhand	652.83	652.83	1022.53	1022.53	1178.63	1044.45
12	Karnataka	1002.85	972.36	1570.77	1547.66	1810.55	1580.179
13	Kerala	433.76	433.76	679.40	679.39	783.12	693.96
14	Madhya Pradesh	1463.61	1463.61	2292.46	2292.46	2642.40	2341.57
15	Maharashtra	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10
16	Manipur	22.25	22.25	34.84	34.84	40.16	17.795
17	Odisha	955.52	955.52	1496.64	1496.64	1725.11	1528.71
18	Punjab	441.70	441.70	691.84	386.04	797.45	0.00
19	Rajasthan	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47
20	Sikkim	16.03	16.04	25.11	25.11	28.95	16.125
21	Tamil Nadu	947.65	947.65	1484.31	1484.31	1710.90	758.06
22	Telangana	580.34	580.34	908.99	908.99	1047.75	928.47
23	Tripura	36.24	36.24	56.76	56.76	65.43	65.43
24	Uttar Pradesh	3862.60	3852.60	6050.02	6034.33	6973.57	3089.83
25	Uttarakhand	203.26	203.26	318.37	318.37	366.97	325.19
26	West Bengal	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18
	Total	21624.46	21510.46	33870.52	32099.90	39040.97	28786.65

(Referred to in reply to part (c) of the Lok Sabha Unstarred Question No.4598 for 22.03.2018)**State – wise Number of Gram Panchayat Development Plan (GPDP) prepared during 2015-16, 2016-17 & 2017-18 as on 19.03.2018**

Sl. No.	States	2015-16	2016-17	2017-18
1	Andhra Pradesh	12920	12920	12920
2	Arunachal Pradesh	1628	205	22
3	Assam	2175	2268	2180
4	Bihar	8391	8391	7843
5	Chhattisgarh	10916	10971	10433
6	Goa	190	84	61
7	Gujarat	14029	14029	13809
8	Haryana	1	6098	6211
9	Himachal Pradesh	320	3226	3047
10	Jammu & Kashmir	0	2375	0
11	Jharkhand	4402	4402	3931
12	Karnataka	6021	6021	6022
13	Kerala	941	941	941
14	Madhya Pradesh	22824	22816	22598
15	Maharashtra	1002	27824	27657
16	Manipur	1	144	207
17	Odisha	6212	6284	6766
18	Punjab	407	12973	12456
19	Rajasthan	9894	9894	9891
20	Sikkim	176	176	176
21	Tamil Nadu	12524	12524	12509
22	Telangana	8695	8684	8695
23	Tripura	591	591	600
24	Uttarakhand	7950	7958	7997
25	Uttar Pradesh	143	59013	59979
26	West Bengal	3237	3230	3320
	Total	135590	244042	240271
